

IN THE INCOME TAX APPELLATE TRIBUNAL
RAJKOT BENCH, RAJKOT
(Conducted Through Virtual Court)

**Before: DR. Arjun Lal Saini, Accountant Member
And Shri T.R. Senthil Kumar, Judicial Member**

**ITA No. 309/Rjt/2024
Assessment Year. N.A.**

Samutkarsh Charitable Trust 92-92, Kamdhenu Society-3, Anjar Kutch-370110 Gujarat PAN: ABFTS5380P (Appellant)	Vs	CIT(Exemption), Ahmedabad (Respondent)
--	----	---

**Assessee Represented: Withdrawal Application
Revenue Represented: Shri Sanjay Punglia, CIT-DR**

Date of hearing : 15-01-2025
Date of pronouncement : 16-01-2025

आदेश/ORDER

PER : T.R. SENTHIL KUMAR, JUDICIAL MEMBER:-

This appeal is filed by the Assessee as against the Rejection order dated 13.03.2024 passed by the Commissioner of Income Tax (Exemption), Ahmedabad denying Registration under section 80G(5) of the Income Tax Act, 1961 (hereinafter referred to as 'the Act').

2. At the outset, the assessee Trust vide letter dated 10-01-2025 submitted that they are withdrawing the present appeal, since

registration u/s. 80G(5) of the Act was granted on a fresh application.

3. Ld. CIT-DR appearing for the Revenue has no objection in withdrawing the above appeal.

4. Recording the above statement, the appeal filed by **the Assessee is hereby dismissed as withdrawn.**

Order pronounced in the open court on 16-01-2025
--

Sd/-
(DR. ARJUN LAL SAINI)
ACCOUNTANT MEMBER

Ahmedabad : Dated 16/01/2025

आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-

1. Assessee
2. Revenue
3. Concerned CIT
4. CIT (A)
5. DR, ITAT, Ahmedabad
6. Guard file.

Sd/-
(T.R. SENTHIL KUMAR)
JUDICIAL MEMBER

By order/आदेश से,

उप/सहायक पंजीकार
आयकर अपीलीय अधिकरण,
राजकोट

Strengthened preparation & delivery of orders in the ITAT	
1) Date of dictation	16/01/2025
2) Date on which the typed draft is placed before the Dictating Member & Other Member	/01/25
3) Date on which the approved draft comes to the Sr. P.S./P.S.	/01/2025
4) Date on which the fair order is placed before the Dictating Member for pronouncement	/01/2025
5) Date on which the fair order comes back to the Sr. P.S./P.S.	/01/2025
6) Date on which the file goes to the Bench Clerk	/01/2025
7) Date on which the file goes the Head Clerk	
8) Date on which the file goes to the Assistant Registrar for signature on the order	
9) Date of Dispatch of the order	